

Abhishek Malhotra and another  
Vs.  
State of Punjab and another

Present : Mr. Abhishek Malhotra, Advocate,  
for the petitioners.

Mr. Salil Sabhlok, Senior DAG, Punjab.

\* \* \*

A pointed question was put to learned counsel for the petitioners as to since when the existing facilitation charges of Rs. 20/- for getting information regarding missing article/mobile and Rs. 50/- for obtaining copies of untraced reports in cases of stolen vehicle, road accident cases and theft cases, are being levied by the State of Punjab.

Learned counsel for the petitioners could not respond to the said question and prayed for an adjournment.

The notification under challenge has also not been placed on record. Let the same be brought on record.

List on 23.04.2026.

( SHEEL NAGU )  
CHIEF JUSTICE

( SANJIV BERRY )  
JUDGE

April 01, 2026  
narotam